

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/7/2017
NAME OF THE PETITIONER(S) : C.J GEORGE + 3
NAME OF THE RESPONDENT(S) : SYNTHITE INDUSTRIES LTD & 13 others
UNDER SECTION : 241/242 OF COMPANIES ACT 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

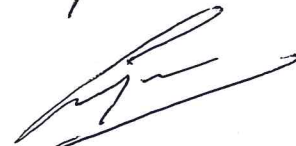
1. THIRIYAMBAK
KANNAL

Counsel for
Respondent
1-6



2. T.K. BHASKAR
Pragathi Bhat

Counsel for Petitioners
ORDER



As both the parties are present. Counsel for the Petitioner submitted that he is intending to file a joinder today in the Registry by giving copy to the other side.
Put up on 03.10.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)